## GOVERNMENT OF INDIA SPACE LOK SABHA

UNSTARRED QUESTION NO:942 ANSWERED ON:01.03.2000 PROTECTION OF INDIAN SPACE V. SAROJA

## Will the Minister of SPACE be pleased to state:

- (a) Whether the Government propose to bring a legislation to protect Indian Space and also frame cyber laws;
- (b) If so, the details thereof; and
- (c) If not, the reasons therefor?

## Answer

## THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (SMT. VASUNDHARA RAJE)

- (a) & (b): Yes, Sir. As far as the cyber laws are concerned Government has formulated the Information Technology Bill, 1999 to provide for legal framework to facilitate electronic commerce and electronic transaction. It aims to recognise electronic contracts, prevention of computer crimes, electronic filing/documentation etc. The Bill was introduced in the Lok Sabha on 16.12.1999 and is presently with the Standing Committee. As the space, beyond the air space is not subject to any nation's sovereignty according to international law, Government of India has taken up formulation of policies to protect India's interests in satellite remote sensing, satellite communications and other applications.
- (c): Does not arise.